

**PROFORMA-I**

**STATEMENT OF WORK DONE BY THE HIGH COURT OF SIKKIM DURING THE QUARTER YEAR ENDING ON 31/03/2018**

Description of cases	Cases pending at the beginning of the quarter year.	Institution during the quarter year	Disposal during the quarter year					T O T A L	Number of cases in which Judgments Reserved & pending				Cases pending at the end of the quarter year
			At Preliminary hearing	By a Single judge	By Division bench	By full Bench	By Constitution bench		Over a month and less than two month	Over Two months and less than four months	Over four months and less than six months	Over six months	
1	2	3	4	5	6	7	8	9	10	11	12	13	14

**1 MAIN CASES**

**ORIGINAL SIDE**

**(CIVIL)**

- a) Civil Suits
- b) Admiralty suits
- 2. Testamentary and intestate suits.
- 3. Insolvency Cases
- 4. Liquidation Cases
- 5. Chartered Accountant Act, 1949
- 6. Special Jurisdiction Cases

**7. WRIT PETITIONS**

a) Service matter	29	01	--	02	--	--	--	02	--	--	--	--	28
b) Land Reforms													
c) Labour laws													
d) Others	65	08	--	01	--	--	--	01	--	--	--	--	72

  
 19/4/18  
 DEPUTY REGISTRAR  
 High Court of Sikkim  
 Gangtok

DEPUTY  
REGISTRAR



1	2	3	4	5	6	7	8	9	10	11	12	13	14
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8(a) Banking Regulation Act, 1949

(b) Execution, transferred and interlocutory applications under Section 45(C) of the Banking Regulation Act, 1949.

**9. Company petition & application**

- Petitions
- Applications in Petitions
- Applications in liquidation proceedings
- Applications in company appeals
- Matter transferred U/S 455(3) of the Companies Act.

10. Income Tax References and application

11. Sales Tax References and Applications

**12. Other Direct and Indirect Tax**

**References and applications**

- Gift Tax Wealth Tax and Estate Duty References and Applications
- Other tax Revision cases
- Other Tax References and Applications

13. Petitions Under Indian Arbitration Act.      03    --    --    01    --    --    --    01    --    --    --    02

**14. Matrimonial Cases and Reference**

- Matrimonial Suits/Cases.      01    --    --    --    --    --    --    --    --    --    01
- Matrimonial References.
- Petition U/S 24 of the Hindu Marriage Act.

15. Land Acquisition Reference

**16. Election Petitions and applications**

- Election Petitions
  - Applications in Election Cases
17. Insurance Act, Reference & applications



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 19/4/18  
 DEPUTY REGISTRAR  
 High Court of Sikkim  
 Gangtok

1	2	3	4	5	6	7	8	9	10	11	12	13	14
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18.

**Motions**

- Motion for sanction of prosecution
- Motion for setting aside fraudulent transfers
- Motion for annulment of adjudication orders.
- Motion for setting aside Insolvency cases
- Notice of Motion for stay order

19

**Other Petitions and Applications.**

- Probate Civil Petitions
- Petitions under the Guardians & Wards Act.
- Contempt of Court(Civil)Petitions
- Cross objections
- Transfer Petition (C)

f) Applications for Leave to Sue as Indigent person.

g) Execution applications on the Original side.

h) Special Cases Under Order XXXVI of Civil Procedure Code 1898.

i) Applications under Court Fees Act, Regarding valuation of Estate.

02	02	--	--	--	--	--	--	--	--	--	--	--	04
04	--	--	--	--	--	--	--	--	--	--	--	--	04
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DEPUTY REL...  
High Court of  
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19/4/18

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
j) Petitions under Foreign Awards (Recognition and Enforcement Act,1961)														
k) Petitions Application for														
i) Injunction in Original Proceedings														
ii) Appointment of Receivers in Original Proceedings.														
<b>20. TOTAL</b>		104	11	--	04	--	--	--	04	--	--	--	--	111
<b>ORIGINAL SIDE(CRIMINAL)</b>														
21. High Court Sessions														
22. <b>Writ Petitions</b>														
a) Relating to Investigation or Trial of Criminal cases		--	01	--	--	--	--	--	--	--	--	--	--	01
b) Habeas Corpus Petitions														
23. Special Criminal Applications for Writs under the Constitution and U/S 491 Of the Code of Criminal Procedure,1898														
24. Criminal Contempt, under the Contempt Of Courts Act.		--	--	--	--	--	--	--	--	--	--	--	--	--
25. <b>Others</b>														
a) Transfer Petition (Crl.)		--	--	--	--	--	--	--	--	--	--	--	--	--
b) Application U/S 482 of Criminal Procedure of 1973 of under any Other corresponding provision		04	04	--	04	--	--	--	04	--	--	--	--	04
26. <b>TOTAL</b>		04	05	--	04	--	--	--	04	--	--	--	--	05

19/4/18  
 Registrar (Judicial)  
 High Court of Sikkim  
 Gangtok



1	2	3	4	5	6	7	8	9	10	11	12	13	14
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**27. APPELLATE SIDE (CIVIL)**

**Writ Appeals**

a) Service matters	02	--	--	--	--	--	--	--	--	--	--	--	02
b) Land Reforms including land ceilings													
c) Labour Laws													
d) Other	01	01	--	--	--	--	--	--	--	--	--	--	02

28. Letters patent Appeals

**29. First Appeals from**

a) Original Side													
b) Judgment	25	--	--	--	--	--	--	--	--	--	--	--	25*
c) Orders	--	01	--	01	--	--	--	01	--	--	--	--	--

30. Second Appeals from Judgment	05	01	--	02	--	--	--	02	--	--	--	--	04
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**31. Miscellaneous First Appeals from**

- a) Original Side
- b) Judgment
- c) Orders

**32. Miscellaneous Second Appeals from**

- a) Judgment
- b) Orders

33. Revision Petitions	05	02	--	02	--	--	--	02	--	--	--	--	05
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34. Civil References

35. Civil Miscellaneous Petitions under Article 227 of the Constitution

**36. Other Appeals**

- a) City Civil Court Appeals
- b) Review of Judgments
- c) Compensation, Claims and Special - Appeals
- d) Original Civil Jurisdiction Appeals
- e) Execution First Appeals
- f) Special Tribunal Appeal

37. TOTAL	46	07	--	07	--	--	--	07	--	--	--	--	46
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 Gangtok

1. [\* 02 (Two) Tax Appeals included]

2. [\*\* 02 (Two) MAC Appeals have been restored in terms of Order dated 10.10.2017 passed by Hon'ble Supreme Court in S.L.P. No. 27565 and 27566 of 2017]

1	2	3	4	5	6	7	8	9	10	11	12	13	14
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**APPELLATE SIDE(CRIMINAL)****38. Criminal Appeals**

a) By persons convicted 35 06 -- 02 01 -- -- 03 -- -- -- 38

b) By Government from Judgment of Acquittal 05 -- -- -- -- -- -- -- -- -- 05

c) By complaint, U/S 378(4) of Criminal Procedure Code. 07 -- -- -- -- -- -- -- -- -- 07

39. Criminal Revisions 04 -- -- -- -- -- -- -- -- -- 04

40. Confirmation Cases U/S 366 of Criminal Procedure Code or under any Corresponding provisions.

41. Criminal L.P. 05 01 -- -- -- -- -- -- -- -- 06

**42. Others**

a) Fresh Bail Applications pending Investigation of trial

b) Bail including Anticipatory Bail -- 02 -- 02 -- -- -- 02 -- -- --

c) Review Petition (FAM CT) -- -- -- -- -- -- -- -- --

43. TOTAL 56 09 -- 04 01 -- -- 05 -- -- -- 60

GRAND TOTAL ( 20+26+37+43) 210 32 -- 19 01 -- -- 20 -- -- -- 222



19/2/18  
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High Court of Sikkim  
Gangtok

: 7 :

**HIGH COURT OF SIKKIM**

**PROF**

**CLASSIFICATION OF CASES PENDING AT THE END OF THE HALF YEAR ENDING 31.03. 2018 in TERMS OF DATE OF INSTITUTION**

Description of Cases	PENDING FOR											TOTAL
	Less Than One year	One to two years	Two to three years	Three to four years	Four to five years	Five to Six years	Six to Seven years	Seven to Eight years	Eight to Nine years	Nine to Ten years	Over Ten Year	
<b>MAIN CASES</b>	2	3	4	5	6	7	8	9	10	11	12	13

**1.ORIGINAL SIDE(CIVIL)**

**1.Suits**

- a) Civil Suits
- b) Admiralty suits
- 2. Testamentary and intestate suits.
- 3. Insolvency Cases
- 4. Liquidation Cases
- 5. Chartered Accountant Act, 1949
- 6. Special Jurisdiction Cases

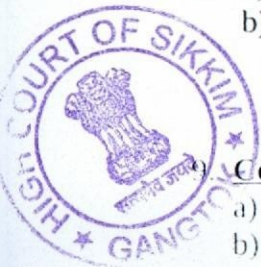
**7. WRIT PETITIONS**


a) Service matters	19	07	02	--	--	--	--	--	--	--	--	28
b) Land Reforms, including land Ceilings												
c) Labour laws												
d) Others	42	21	01	04	02	--	--	01	--	01	--	72

- 8. a) Banking Regulation Act 1949
- b) Execution, transferred & Interlocutory Applications U/S 45C of the Banking Regulation Act. 1949

**Company Petition & Applications**

- a) Petitions
- b) Applications in Petition
- c) Applications in Liquidation Proceedings



  
 19/4/18  
 DEPUTY REC...  
 High Court of Sikkim  
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	1	2	3	4	5	6	7	8	9	10	11	12	13
10. Income Tax References & Applications													
11. Sales Tax References & Applications													
<b>12. Other Direct &amp; Indirect Tax Reference &amp; Applications</b>													
a) Gift Tax, Wealth Tax & Estate Duty Reference & Applications													
b) Other Tax Revisions Cases													
c) Other Tax Reference & Applications													
13. Petitions under Indian Arbitration Act		01	01	--	--	--	--	--	--	--	--	--	02
<b>14. Matrimonial Cases &amp; References</b>													
a) Matrimonial Suits/Cases		01	--	--	--	--	--	--	--	--	--	--	01
b) Matrimonial References													
c) Petition U/S 24 of the Hindu Marriage Act.													
15. Land Acquisition References													
<b>16. Election Petitions &amp; Applications</b>													
a) Election Petitions													
b) Applications in Election Cases													
17. Insurance Act References & Applications													
<b>18. Motions</b>													
a) Motion for sanction of Prosecution													
b) Motion for setting aside Fraudulent Transfer													
c) Motion for Annulment of Adjudication													
d) Motion for setting aside insolvency cases													
e) Notice for motion for stay order													
<b>19. Other Petition &amp; Applications</b>													
a) Probate Civil Petitions													
b) Petitions under the Guardianship & Wards Act.													
c) Contempt of Court (Civil) Petitions		04	--	--	--	--	--	--	--	--	--	--	04
d) Cross Objections		--	03	01	--	--	--	--	--	--	--	--	04
e) Applications for leave to Sue as Indigent Persons													
f) Execution Applications on the Original Side													
g) Special Cases under Order XXXVI of Civil Procedure Code of 1908.													




  
 19/4/18  
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 High Court of Sikkim  
 Gangtok



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	1	2	3	4	5	6	7	8	9	10	11	12	13
h) Application under Court Fees Act Regarding Valuation of Estate.													
i) Petition under Foreign Awards (recognition & Enforcement Act.1961)													
<b>j) <u>Petitions/Applications for</u></b>													
i) Injunction in Original Proceedings													
ii) Appointment of Receivers in Original Proceedings													
<b>20 TOTAL</b>		<b>67</b>	<b>32</b>	<b>04</b>	<b>04</b>	<b>02</b>	<b>--</b>	<b>--</b>	<b>01</b>	<b>--</b>	<b>01</b>	<b>--</b>	<b>111</b>
<b><u>ORIGINAL SIDE(CRIMINAL)</u></b>													
21. High Court Sessions													
22. <b><u>Writ Petitions</u></b>													
a) <u>Relating to Investigations or Trials Of Criminal Cases.</u>		01	--	--	--	--	--	--	--	--	--	--	01
Habeas Corpus Petitions													
23. Special Criminal Applications for Writs under the Constitution and U/S 491 of the Code of Criminal Procedure,1998													
24. <u>Criminal Contempt under the Contempt of Courts Act.</u>													
25. <b><u>Others</u></b>													
a) <u>Transfer Petition (Crl.)</u>		--	--	--	--	--	--	--	--	--	--	--	--
b) <u>Applications U/S 482 of Criminal Procedure Code of 1973 or Under any other corresponding provision</u>		04	--	--	--	--	--	--	--	--	--	--	04
<b>26. TOTAL</b>		<b>05</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>--</b>	<b>05</b>

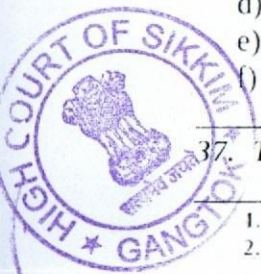


  
 19/4/18  
 DEPUTY REGISTRAR (Judl.)  
 High Court of Sikkim  
 Gangtok

	1	2	3	4	5	6	7	8	9	10	11	12	13
<b>APPELLATE SIDE (CIVIL)</b>													
<b>Writ Appeals</b>													
a) Service matters		01	--	01	--	--	--	--	--	--	--	--	02
b) Land Reforms, including Land Ceilings													
c) Labour Laws													
d) Other		01	01	--	--	--	--	--	--	--	--	--	02
28. Letters patent Appeals													
<b>29. First Appeals</b>													
a) From Original Side													
b) From Judgment		15	07	02	--	01	--	--	--	--	--	--	25*
c) From Orders		--	--	--	--	--	--	--	--	--	--	--	--
30. Second Appeal from Judgment		02	02	--	--	--	--	--	--	--	--	--	04
<b>31. Miscellaneous First Appeals</b>													
a) From Original Side													
b) From Judgment													
c) From Orders													
<b>32. Miscellaneous Second Appeals</b>													
a) From Judgment													
b) From Orders													
33. Revision Petitions		04	01	--	--	--	--	--	--	--	--	--	05
34. Civil References													
35. Civil Miscellaneous Petition under Article 227 of the Constitution													
<b>36. Other Appeals</b>													
a) City Civil Court Appeals													
b) Review of Judgments		--	--	01	--	--	--	--	--	--	--	--	01
c) Compensation, Claims & Special Appeals		05	02	--	--	--	--	--	--	--	--	--	07**
d) Original Civil Jurisdiction													
e) Execution First Appeals													
f) Special Tribunal Appeals													
37. TOTAL		28	13	04	--	01	--	--	--	--	--	--	46

1. [\* 02 (Two) Tax Appeals included]


2. [\*\*02 (Two) MAC Appeals have been restored in terms of Order dated 10.10.2017 passed by Hon'ble Supreme Court in S.L.P. No. 27565 and 27566 of 2017]



19/4/18  
DEPUTY REGISTRAR (Jud.)  
High Court of Sikkim  
Gangtokh

1	2	3	4	5	6	7	8	9	10	11	12	13
<u>APPELLATE SIDE(CRIMINAL)</u>												
<u>38. CRIMINAL APPEALS</u>												
a) By persons convicted	29	08	--	--	--	--	--	--	--	--	--	37
b) By Government from Judgment of Acquital	03	02	01	--	--	--	--	--	--	--	--	06
c) By Complaint U/S 378(4) of Criminal Procedure Code.	05	02	--	--	--	--	--	--	--	--	--	07
<u>39. Criminal Revisions</u>	02	--	02	--	--	--	--	--	--	--	--	04
<u>40. Confirmation Cases U/S 366 of Criminal Procedure Code under Any corresponding Provision</u>												
<u>41. Criminal L. P.</u>	06	--	--	--	--	--	--	--	--	--	--	06
<u>42. Others</u>												
a) Fresh Bail Application pending Investigation/Trial.	--	--	--	--	--	--	--	--	--	--	--	--
b) Bail including Anticipatory Bail	--	--	--	--	--	--	--	--	--	--	--	--
c) Revision Petition (FAM CT)	--	--	--	--	--	--	--	--	--	--	--	--
<u>43. TOTAL</u>	<u>45</u>	<u>12</u>	<u>03</u>	<u>--</u>	<u>--</u>	<u>--</u>	<u>--</u>	<u>--</u>	<u>--</u>	<u>--</u>	<u>--</u>	<u>60</u>
<u>GRAND TOTAL (20+26+37+43)</u>	<u>145</u>	<u>57</u>	<u>11</u>	<u>04</u>	<u>03</u>	<u>--</u>	<u>--</u>	<u>01</u>	<u>--</u>	<u>01</u>	<u>--</u>	<u>222</u>



  
 19/4/18  
 DEPUTY REGIS. (Judl.)  
 High Court of Sikkim  
 Gangtok

PROFORMA-V

STATEMENT OF JUDGE STRENGTH OF THE HIGH COURT OF SIKKIM DURING THE HALF YEAR ENDING ON 31/03/2

Sanction strength of judges	Actual strength of Judges			No. of Court Working days	Total number of judge days.
	No. of judges entrusted with Court work only	No. of judges entrusted with other work — exclusively	TOTAL		
1.	2.	3.	4.	5.	6.
03	03	--	03	26	32

1. 01 (One) day i.e., 29/03/2018 declared as holiday on the occasion of Mahavir Jayanti.



*[Handwritten Signature]*  
19/4/18  
DEPUTY REGISTRAR (Judge)  
High Court of Sikkim  
Gangtok